

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).14759-14760/2025

UNION OF INDIA & ORS.

APPELLANT(S)

VERSUS

SANDEEP KUNWAR SINGH & ORS.

RESPONDENT(S)

Date : 16-07-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Ms. Archana Pathak Dave, A.S.G.
Mr. Mohan Prasad Gupta, Adv.
Mr. Kamal Digpaul, Adv.
Mr. Amit Sharma-ii B, Adv.
Mr. Yashraj Bundela, Adv.
Mr. Sachin Sharma, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) :

Mr. Vishal Yadav, AOR

Ms. Charu Mathur, AOR
Dr. Charu Mathur, Adv.
Mr. Surya Bhan Singh, Adv.
Mr. Kunwar Akhilendra Singh, Adv.
Mr. Kaushal Mehta, Adv.
Ms. Gulshan Parveen Khan, Adv.

Mr. Prativa Prakash Janapriya Nayak , AOR

Upon hearing the counsel the Court made the following
O R D E R

List on 02.09.2026.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)